GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3336 TO BE ANSWERED ON 4TH AUGUST, 2017

CGHS FACILITIES TO CAPF

3336. SHRI GURJEET SINGH AUJLA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has plans to extend the CGHS facilities to Central Armed Police Force employees and retirees of important Cities;
- (b) if so, the details thereof;
- (c) whether the Government has empanelled hospitals in the scheme especially in the border areas of the country like Amritsar; and
- (d) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a) & (b): The employees and pensioners of Central Armed Police Forces are already eligible for CGHS facilities at par with other Central Government employees and pensioners.

Additionally, dependent family members of CAPF personnel who are transferred from CGHS covered cities to Jammu & Kashmir and LWE affected areas and stay back in their previous place of posting in a CGHS covered city or any other CGHS covered city are eligible for CGHS facilities.

(c) & (d):	CGHS empanels hospitals	only in CGHS	covered cities.	Amritsar is not	covered
under CGH	S.				